

| Annexure-4                                                                                         |                  |                  |                |                           |                 |                                     |                            |                       |                                        |                            |                                            |                              |                                    |         |
|----------------------------------------------------------------------------------------------------|------------------|------------------|----------------|---------------------------|-----------------|-------------------------------------|----------------------------|-----------------------|----------------------------------------|----------------------------|--------------------------------------------|------------------------------|------------------------------------|---------|
| Raheja Developers Limited (Krishna Housing Scheme)                                                 |                  |                  |                |                           |                 |                                     |                            |                       |                                        |                            |                                            |                              |                                    |         |
| Date of Initiation of CIRP : 21.08.2025                                                            |                  |                  |                |                           |                 |                                     |                            |                       |                                        |                            |                                            |                              |                                    |         |
| List as on 30.06.2026                                                                              |                  |                  |                |                           |                 |                                     |                            |                       |                                        |                            |                                            |                              |                                    |         |
| Unsecured financial creditors (other than financial creditors belonging to any class of creditors) |                  |                  |                |                           |                 |                                     |                            |                       |                                        |                            |                                            |                              |                                    |         |
| S.No                                                                                               | Name of Creditor | Details of Claim |                | Details of Claim Admitted |                 |                                     |                            |                       |                                        | Amount of contingent claim | Amount of mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|                                                                                                    |                  | Date             | Amount Claimed | Amount Admitted           | Nature of Claim | Amount Covered by security interest | Amount covered by gurantee | Whether related party | % of voting share in class of creditor |                            |                                            |                              |                                    |         |
| 1                                                                                                  |                  |                  |                | -                         | -               | -                                   | -                          | -                     | -                                      | -                          | -                                          |                              | -                                  |         |
|                                                                                                    |                  |                  | -              | -                         | -               | -                                   | -                          | -                     | -                                      | -                          | -                                          | -                            | -                                  |         |



*[Handwritten signature]*

Brijesh Singh Bhadauriya  
Resolution Professional  
(Project-Specific CIRP - Krishna Housing Scheme)  
M/s Raheja Developers Limited  
Registration No.: IBBI/PA-002/IP-N01045/2020-2021/13385  
AFA Valid up to: 30.06.2027  
Registered Address: Unit No. G-40, Vardhman Sunrise Plaza,  
Vasundhara Enclave, Delhi-110096.  
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